

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 19
IA No. 19/JPR/2020
In
CP No. 34/241-242/JPR/2018
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Mr. Rajendra Kumar Khandelwal

...Petitioner/Applicant

Versus

Kamal Kunj Developers Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Naresh Kumar Sejvani, Adv.

For the Respondent : None-appeared

ORDER

At the request of the learned counsel for the petitioner as he is hospitalised, list the matter on 02.11.2021.

-Sd-
(K.K. Vohra)
Technical Member
August 10, 2021

-Sd-
(Ajay Kumar Vatsavayi)
Judicial Member